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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL


APPLICATION NUMBER :
PETITION NUMBER : TCP/27/2016
NAME OF THE PETITIONER(S) : S. Padma and Another
NAME OF THE RESPONDENT(S) : Marutham Farms Pvt Ltd and 3 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

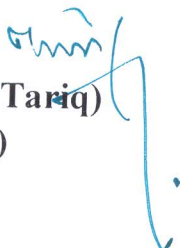
1. C. Prasanna Venkatesh
2. T.V.P. SaiVihari
Mr Cibi Vishnu

Counsel for Resp/ 2 & 3
Counsel for
Petitioner


T.V.P. SaiVihari

ORDER

Counsel representing both the parties are present. Counsel for petitioner prayed time for filing rejoinder. Time extended at request. Put up on 05.01.2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)